

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 875 /Confdl./2022
II-2-90/2001 (Part-IV)

Bilaspur, dated the 06th May, 2022

(A) Shri Sudhir Kumar, Member of Higher Judicial Service and presently posted as Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur is hereby, assigned additional charge of the post of Registrar (I. & E.), in addition to his own duties, until further orders.

(B) Shri Balram Prasad Verma, Member of Higher Judicial Service and presently posted as Registrar (Selection and Appointment) is hereby, assigned additional charge of the Mediation matters, in addition to his own duties, until further orders.

(C) Shri Shakti Singh Rajput, Member of Higher Judicial Service and presently posted as Officer-on-Special Duty-cum-Central Project Co-ordinator, E-Courts Mission Mode Project is hereby, appointed as Registrar (Computerisation)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project in the Establishment of the High Court of Chhattisgarh from the date he assumes charge of his office.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

Endt. No. 876 /Confdl./2022
II-2-90/2001 (Part-IV)

Bilaspur, dated the 06th May, 2022

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

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11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

18.

1. Shri Sudhir Kumar, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur
2. Shri Balram Prasad Verma, Registrar (Selection and Appointment), High Court of Chhattisgarh, Bilaspur
3. Shri Shakti Singh Rajput, Officer-on-Special Duty-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur

for information and compliance.

19. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
20. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
22. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
24. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
25. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
28. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
30. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
31. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

06.05.2022